

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.05.2024 Time: After Court-I Hearings

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 84/2024 Company Petition IB/158/2023
NAME OF THE COMPANY	Crosol Crop Care Pvt Ltd
NAME OF THE PETITIONER(S)	NCLT Hyderabad Bench
NAME OF THE RESPONDENT(S)	Crosol Crop Care Pvt Ltd
UNDER SECTION	

ORDER

Present: None for the Respondent.

Notice returned unserved with an endorsement "No such person". Let fresh notice be issued to the respondents by way of publication in leading newspapers in English and Vernacular language having wide circulation in the area where the Respondent is residing and file proof of service as well as proof of publication by way of an affidavit before the next date of hearing.

Publication shall be effected within ten (10) days before the next date of hearing.

Matter is adjourned to 31.07.2024.



MEMBER (T)



MEMBER (J)